

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 2/7/HDB/2020
NAME OF THE COMPANY	Dharti Dredging And Infrastructure Ltd
NAME OF THE PETITIONER(S)	Federal Bank
NAME OF THE RESPONDENT(S)	Dharti Dredging And Infrastructure Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

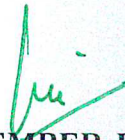
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No representation on behalf of the Petitioner. Registry is directed to send notice to the Petitioner informing next date of hearing. Put up the matter on 10.01.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL